

have also undertaken rehabilitation measures in respect of those affected by the communal disturbances.

In regard to repatriation and related issues, while no formal talks on this subject have been proposed, Government of India are in touch with Government of Sri Lanka in respect of this residual problem of statelessness and we hope that a comprehensive resolution of the question will be achieved bearing in mind the wishes of the persons concerned.

Passport Offices

3956. SHRI BHIKU RAM JAIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of passports offices in the country; the number of passport offices planned to be opened in near future;

(b) the comparative workload of various passport offices in the country; and

(c) steps proposed to be taken to streamline the system?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) 18; One.

(b) The comparative workload of various Passport Offices in India is given in the statement attached.

(c) The Government is continuously taking necessary steps with a view to streamlining the existing system. Some of the proposed steps include introduction of a new form of Passport booklet, provision of additional staff linked to increase in workload, regular and timely supply of passport booklets, opening of more Bank counters in Passport Offices and a new Passport Liaison Office at Simla.

Statement

Comparative Statement of Workload of Various Passport offices in India for the Year 1981

S.No.	Station	Number of passport applications received	Number of passports issued	Number of applications for misc. service received	Number of misc. services granted
1	2	3	4	5	6
1.	Ahmedabad	71,864	69,181	28,592	29,420
2.	Bangalore	50,781	47,593	9,625	9,168
3.	Bhopal	15,228	15,627	8,182	7,976
4.	Bhubaneswar	7,921	7,793	5,786	5,784
5.	Bombay	2,61,516	2,57,744	2,62,238	254,519
6.	Calcutta	32,068	35,274	15,285	16,612
7.	Chandigarh	81,604	76,042	15,628	15,538
8.	Cochin	1,47,073	1,37,875	94,116	91,768
9.	Delhi	88,286	89,332	40,093	38,758
10.	Gauhati	2,114	2,193	455	471
11.	Hyderabad	1,03,671	90,186	15,912	15,806

1	2	3	4	5	6
12	Jaipur	64,816	61,322	8,526	8,331
13	Jullundur	1,26,985	98,326	29,347	26,254
14	Kozhikode	1,07,494	83,205	42,086	40,115
15	Lucknow	81,029	74,455	12,043	12,429
16	Madras	2,08,857	1,85,631	30,658	33,730
17	Patna	15,031	16,022	2,375	2,386
18	Srinagar	6,836	5,850	1,265	1,280
TOTAL		14,73,174	13,53,561	6,22,212	6,10,345

स्टेशन मास्टर्स के पदों का दर्जा बढ़ाया जाना

3957. श्री रामावतार शास्त्री : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने स्टेशन मास्टर्स के पदों का दर्जा बढ़ाने का निर्णय किया है,

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है ; और

(ग) दर्जा बढ़ाने के इस प्रस्ताव से कितने स्टेशन मास्टर्स को लाभ होने की सम्भावना है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन): (क) जी नहीं ।

(ख) और (ग) प्रश्न नहीं उठता ।

Proposal to control the management Committee of non-aided Public Schools

3958. SHRI K. MALLANNA: Will the Minister of EDUCATION be pleased to state:

(a) whether there is any proposal under consideration of Government to control the Management Committee of the non-aided public schools on the pattern of Government bodies of the affiliated Delhi University Colleges so as to stop mismanagement and mal-practices indulged in the Managing Committees;

(b) if so, the details thereof;

(c) whether Government would amend the Delhi School Education Act in this regard; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) No. Sir.

(b) Does not arise in view of reply to (a) above.

(c) and (d). There is no proposal to amend the Delhi School Education Act, 1973, to empower the Government to control the management committees of the non-aided public schools Under Section 5 of the Delhi School Education Act, 1973, the scheme of management to be framed by each non-aided recognised school, requires the previous approval of the Director of Education except in case of 'minority schools' whose scheme of management does not require such previous approval. Even in respect of aided recognised schools, Government does not appoint the Managing Committees. However, in terms of Rule 59 of the Delhi School Education Rules, 1973, the Managing Committee of the non-aided recognised schools should consist, *inter-alia*, of the Head of the School, two teachers of the concerned school to be elected by the teachers of that school from amongst